GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES LOK SABHA

UN-STARRED QUESTION NO. 2770 TO BE ANSWERED ON FRIDAY, DECEMBER 28th, 2018 / PAUSHA 07, 1940(SAKA)

Priority PMMY Loans to PMKVY Trained Candidates

QUESTION

2770: SHRI SANJAY KAKA PATIL:

Will the Minister of FINANCE be pleased to state:

- (a) whether any instruction has been given to the banks regarding giving priority for sanctioning of loan under Pradhan Mantri Mudra Yojana (PMMY) to the candidates who have completed training under the Pradhan Mantri Kaushal Vikas Yojana (PMKVY) and if so, the details thereof; and
- (b) whether leading banks have issued rules and regulations for this purpose and if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA)

(a) & (b) Lead District Managers (LDMs) of Banks in each District have been asked to visit the Pradhan Mantri Kaushal Kendra (PMKK), where skill training is provided to candidates under Pradhan Mantri Kaushal Vikas Yojana (PMKVY), in the District once a month, to impart financial training and provide guidance to candidates on how to apply for a loan including under Pradhan Mantri Mudra Yojana (PMMY). Performance of LDMs in this regard and of banks in ensuring credit linkage of trained candidates in these centres are reviewed by the State Level Bankers' Committee (SLBC).